

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-3591/2018**

**New Delhi, this the 20<sup>th</sup> day of September, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

**Hon'ble Sh. A.K. Bishnoi, Member(A)**

Amit Gaur,  
Aged about 38 years,  
s/o late Sh. Diwakar Gaur,  
R/o A-120, Somdutt City,  
Near K.L. International School, Jagrati Vihar, Meerut,  
Group-C, (Working as Jr. Hindi Translator) ... Applicant

(Through Sh. Amit Anand)

Versus

1. General Manager,  
Recruitment section  
Bharat Sanchar Nigam Limited,  
Corporate Office,  
Bharat Sanchar Bhawan,  
Harish Chandra Mathur Lane,  
New Delhi 110001.
2. Director (HR),  
Bharat Sanchar Nigam Limited,  
Corporate Office,  
Bharat Sanchar Bhawan,  
Harish Chandra Mathur Lane,  
New Delhi 110001. ... Respondents

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

Heard learned counsel for the applicant.

The applicant filed the OA seeking the following reliefs:

“(i) direct the respondents to award 4+1 (negative)=5 marks to the applicant as had been given to the persons participating in Jammu & Kashmir circle in the same examination.

(ii) direct the respondents to consider the applicant as successful for the said examination and thereafter, promote him to the post of JAO with all consequential benefits;

(iii) may also pass any further order(s) , directions(s) as be deemed just and proper to meet the ends of justice."

2. It is submitted that the applicant made number of representations to the respondents including Annexure A/7 dated 01.06.2017 ventilating his grievances to the respondents. However, no order has been passed thereon till date.

3. In the circumstances, the OA is disposed of at the admission stage itself without going into the merits of the case by directing the respondents to consider the Annexure A/7 representation dated 01.06.2017 of the applicant by passing an appropriate reasoned and speaking order thereon within sixty days from the date of receipt of a certified copy of this order, in accordance with law. No costs.

Let a copy of the OA be enclosed to this order.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/